IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 1131/2016

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Leasement Fin-invest (India) Pvt. Ltd.

.....Petitioner

SECTION:

UNDER SECTION 391(1) to 394 r/w 100-104

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

:

For the ROC/RD (NR) Delhi:

Mr. Manish Raj, Company Prosecutor

ORDER

No one is present on behalf of petitioner, in the interest of justice the hearing is deferred on 19.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPÄ KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet